

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

31. C.P. 1014/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.02.2021**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s

JM Ferro Alloys Private Limited

SECTION 213, 241, 242 & 244 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing (VC).

None appeared for the petitioner. Ms. Uma Chatterjee, counsel for the
respondent No. 1 to 5 is present. List this matter on 27.04.2021

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)